GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1125 TO BE ANSWERED ON 25TH JULY, 2025

HEALTH SERVICES IN BUNDELKHAND REGION

1125. SHRI NARAYANDAS AHIRWAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that health services of Bundelkhand region are in a very pathetic condition, if so, the details thereof;
- (b) the steps taken by the Government so far in order to strengthen the hospitals, Community Health Centres and Primary Health Centres in this area;
- (c) whether the Government proposes to bring any special health development package or scheme for the Bundelkhand region in the near future to make available basic health services to the people of the region; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d): Public Health and hospital being a state subject, the primary responsibility for planning, implementing, maintaining and to set up adequate number of healthcare facilities as per requirement of that State Government. Under the National Health Mission, financial and technical support is provided to States/UTs to strengthen the public healthcare system based on proposals received from States/UTs in their Programme Implementation Plans (PIPs) within their resource envelop. Government of India provides approval for the proposal in the form of Record of Proceedings (RoPs) as per norms and available resources.

Bundelkhand region, spans across two States viz. Uttar Pradesh and Madhya Pradesh and encompasses 13 districts. Recognizing the critical importance of equitable access to quality healthcare, several initiatives have been undertaken to strengthen primary and secondary care facilities, improve healthcare infrastructure, human resource availability, and enhance health outcomes in the region.

Under National Health Mission (NHM), States/UTs are provided the flexibility to propose initiatives in their Program Implementation Plans (PIPs) depending on their needs and gaps in public health facilities and thus strengthen the health system. These initiatives may include support for infrastructure, human resources, diagnostics, equipment, and medicines. The Ministry of Health and Family Welfare (MoHFW) reviews and approves these proposals within the state's allocated resource envelope. The number of approvals granted to each State is referenced in the Record of

Proceedings (RoPs) available at the below mentioned link:

https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744

The prioritization and operationalization of these central programs are determined by individual state governments based on local needs, resource availability, and strategic vision.

The Government of India is making concerted efforts to strengthen healthcare facilities across the country, As health is a State subject, the planning and implementation of healthcare schemes primarily fall under the jurisdiction of State Government. State Government may propose the new initiatives as per norms and their need. The Govt. of India after examination may sanction under NHM (PIP), PM-ABHIM, 15th Finance Commission as per norms as proposed by the States/UTs. Also, the Government of India offers assistance to States by delivering health services that specifically address the needs of tribal populations and focus on improving healthcare in aspirational districts. The goal is to reduce disparities and improve health outcomes.
